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PARLIAMENTARY DEBATES Deter 2.5-11.

(Part II—Proceedings other than Questions and Answers) OFFICIAL REPORT

1829

HOUSE OF THE PEOPLE

Thursday, 10th December, 1953

The House met at Half Past One of the Clock.

[MR. SPEAKER in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

2-30 р.м.

PAPERS LAID ON THE TABLE

REPORTS *TE* TITANIUM DIOXIDE INDUSTRY

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:---,

- (i) Report of the Tariff Commission on the Titanium Dioxide Industry, 1953 (together with Corrigendum and Revised Appendix IV).
- (ii) Final Report as contained in letter No. TC/ID/E/89, dated the 12th November 1953 of the Tariff Commission incorporating certain amendments to the Report of the Tariff Commission on the Titanium Dioxide Industry, 1953.
- (iii) Ministry of Commerce and Industry Resolution No. 8(10)
 —T.B./52 dated the 9th December, 1953.
- [Placed in Library. See No. S-201/53]

INDIAN TARIFF (THIRD AMEND-MENT) BILL

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): 1 beg to move for leave to introduce a Bill further to amend the Indian Tariff Act, 1934.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Tariff Act, 1934."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce* the Bill.

CANTONMENTS (AMENDMENT) BILL—concld.

Mr. Speaker: The House will now proceed with the further consideration of the following motion moved yesterday by Sardar Surjit Singh Majithia—

"That the Bill further to amend the Cantonments Act, 1924, as passed by the Council of States, be taken into consideration."

सेठ गोविन्द दास (मंडला-जबलपुर---दक्षिण) : ग्राध्यक्ष महोदय, मैं समझता हूं कि यह बात सभी लोग जानते हैं कि मैं वर्तमान सरकार का बहुत बड़ा समर्थक हूं । इसलिये जब मैं इस प्रकार का विधेयक देखता हूं कि

*Introduced with the recommendations of the President. 592 P. S. D.